

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 33 OF 2017
IN
APPEAL NO. 14 OF 2017

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Textile Mills Association **...Appellant(s)**

Vs.

Rajasthan Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.1

Mr. Shubham Arya for R.2 to 4

ORDER

IA NO. 33 OF 2017
(Appl. for urgent listing)

We have heard learned counsel for the Appellant.

Registry is directed to list the Appeal on **31.01.2017**. Application is disposed of.

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson